

Government of Punjab
Department of Health and Family Welfare
(Health-IV Branch)

In continuation of office order no. 14/7/2020-4HB-IV/Spl.III, dated 01.04.2020, Wheat under NFSA Act, 2013 is being distributed to the targeted beneficiaries through ePos devices and all these beneficiaries are required to put finger prints on these machines for their biometric authentication. However in order to ensure proper implementation of precautionary measures to break the chain of likely spread of COVID-19 in the State of Punjab, it is felt necessary to immediately suspend such biometric authentication. As such to ensure better prevention of spread of Novel Corona Virus (COVID-19), the following directions are issued under Section-2 of the Epidemic Diseases Act, 1897 to Department of Food, Public Distribution and Consumer Affairs.

The biometric authentication of NFSA beneficiaries through ePoS devices at Fair Price Shops (FPS) during distribution of wheat shall remain suspended/discontinued till 3rd May, 2020.

Dated: Chandigarh
16th April, 2020

Anurag Agarwal, IAS
Principal Secretary to Govt. of Punjab
Deptt. of Health & Family Welfare

No. 14/7/2020-4HB-IV/1114-1115

Dated, Chandigarh 17.04.2020

Copy of the above is forwarded to following:-

1. Chief Secretary to Govt. of Punjab for information;
2. Principal Secretary to Govt. of Punjab, Department of Food and Civil Supplies for further necessary action.


Secretary Health & Family Welfare